

of Shri C. K. Daphtary, the Attorney General, and Shri A. V. Viswanatha Sastri, a retired judge of Madras High Court, recommended that Court's attention may be called to such adverse comments for its consideration. This recommendation is under examination of the Government in consultation with the Ministry of Law.

#### COUNTRY'S ECONOMY

\*206. { SHRI A. M. TARIQ:  
SHRI KRISHNA CHANDRA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the Central Advisory Council of Industries in its meeting held on 24th September, 1963 has held that the growth of country's economy was very disappointing;

(b) if so, what circumstances led the Council to come to the decision; and

(c) what measures are being taken in the matter?

THE MINISTER OF INDUSTRY (SHRI N. KANUNGO): (a) to (c) A statement is laid on the Table of the House.

#### STATEMENT

(a) and (b) Some Members of the Central Advisory Council of Industries pointed out, at the last meeting of the Council, that the rate of growth of industrial production was less than visualised in the Plan, and that the targets laid down for some important industries are not likely to be achieved.

(c) Government are continuing their efforts to secure an increased quantum of assistance from friendly countries and institutions to finance the imports of components and raw materials, in order that the raw materials supply position may improve. The increased availability in the last

few months of transport and power facilities, and the increased production in the country of basic raw materials such as steel and aluminium have been of assistance to industry. The operation of the controls applicable to establishment of additional industrial capacity is being reviewed by a Committee which will suggest modifications to reduce delays in decision. The availability of rupee finance to industry is under study.

#### MEASURES FOR THE PROTECTION OF ADJOINING AREAS OF DELHI AND U.P. FROM FLOODS

\*207. SHRI R. K. BHUWALKA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that Government are considering joint measures for the protection of the adjoining areas of Delhi and Uttar Pradesh from floods; and

(b) if so, the details thereof?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) Yes, Sir.

(b) Northern part of Shahdara is affected by occurrence of excessive rainfall in the adjoining area of Uttar Pradesh and excess flow in the tail reach of Eastern Yamuna Canal of Uttar Pradesh. Therefore a Committee was appointed by the Delhi Administration to devise measures for solving the drainage problem of Shahdara. The Committee has yet to submit its report.

The drainage measures will consist of connecting link from East Yamuna Canal to Hindon and draining the water collected in Shahdara by direct flow into Yamuna whenever Yamuna levels are low and by pumping at other times into Yamuna and also by draining into a local drain known as Hindon cut.